

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CP (IB) No. 18/Chd/Hry/2019

IN THE MATTER OF
Ramdhari Mal Raj Kumar

...Petitioner-Operational Creditor

Versus

Ramprastha Promoters & Developers Pvt. Ltd. ...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.06.2024.

Sd/-
Court Officer